

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5114
ANSWERED ON:05.09.2011
NHs AND EXPRESS HIGHWAYS IN GUJARAT
Premajibhai Dr. Solanki Kiritbhai

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the actual number of approved National Highways (NHs) and Express Highways in the State of Gujarat alongwith their total strength;
- (b) whether any proposal is under consideration of the Government for new NHs in Gujarat;
- (c) if so, the details thereof, district-wise;
- (d) whether any priority has been given to the non-sources districts of the State viz. Patan Mehsana, Sabarkanthan and Amreli; and
- (e) if so, the time by which the approval is likely to be given by Government for the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) Gujarat is served twelve number of National Highways namely N.H. No. 6, 8, 8A, 8B, 8C, 8D, 8E, 14, 15, 59,113, 228 and National Expressway is NE -1. The total length of National Highways and National Expressways in the State of Gujarat is 3152 km and 93 km respectively.

(b) to (e) The proposals have been received from Government of Gujarat for declaration of new National Highways and these are under consideration. Some of the proposals also include roads, which passes through districts of Patan, Mehsana, Sabarkanthan and Amreli. Declaration of National Highways is not considered on the basis of district in a state. The laid down criteria for declaration of National Highways include inter alia roads which help opening up large tracts of backward area. Expansion of National Highway network is a continuous process. New NHs are declared from time to time depending upon the availability of resources and inter-se priority and availability of funds.